



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 165/2021  
in  
O.A. No. 571/2020**

**This the 22<sup>nd</sup> Day of July, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Ankit Tada, Aged about 26 Years, Group-B,  
S/o Poona Ram,  
R/o Siyago Ka Bas, Ramnagar,  
Nagaur, Rajasthan- 342902
2. Manisha Choudhary,  
Aged about 29 Years, Group 'B'  
D/o Sh. Manakram Choudhary  
R/o - Thakurji Ke Mandir, Darmi,  
Teh - Bhopalgarh,  
Jodhpur, Rajasthan- 342901
3. Anand Kumar Swami,  
Aged about 30 Years, Group 'B'  
S/o Sh. Radheshyam Swami  
R/o Vill-Po Rasal, Teh.- Kuchaman City,  
Nawa, Rajasthan- 341508
4. Indira Rathore,  
Aged about 24 Years, Group 'B'  
D/o Sh. Ratan Lal Rathore  
R/o - Bera Khajur Wali Sarvan,  
Kalp Vriksh Road,  
Bilara, Rajasthan- 342602
5. Pappu Ram,  
Aged about 27 Years, Group 'B'  
S/o Sh. Raju Ram  
R/o- Hira Moti Nagar, Jatawas Lohawat,  
Jodhpur, Rajasthan- 342302
6. Om Prakash, Aged about 26 Years, Group 'B'



S/o Sh. Raymal Ram  
 R/o- Vill.- Dargura, Po- Mandawala,  
 Teh.- Sindari, Dist.- Barmer,  
 Rajasthan- 344033

7. Kapil Meghwanshi,  
 Aged about 29 Years, Group 'B'  
 S/o Sh. Gopal Lal Meghwanshi  
 R/o - Kumhar Mohalla, Dhanop,  
 Bhilwara, Rajasthan- 311023
8. Imran Mansuri,  
 Aged about 30 Years, Group 'B'  
 S/o Sh. Rasool Mohammad  
 R/o VPO- Kunwariya, Mansuri Mohalla,  
 Rajsamand, Rajasthan- 313327
9. Leena Suman,  
 Aged about 26 Years, Group 'B'  
 D/o Suresh Suman  
 R/o - Shahabad Ward, Murli Ji Ke Mandir Ke Pass,  
 Dholai Basti, Baran, Rajasthan- 325205
10. Kanaram,  
 Aged about 30 Years, Group 'B'  
 S/o Mangi Lal  
 R/o - Vill.- Sedariya, Po- Itndra Medtiyan,  
 Teh.- Rani, Dist.- Pali, Rajasthan- 306119

... Petitioners

(By Advocate : Shri Gyanant Kumar Singh)

### **Versus**

Prof. Randeep Guleria, Director,  
 All India Institute of Medical Sciences (AIIMS),  
 Ansari Nagar, New Delhi - 110029

... Respondents

(By Advocates : Shri Hanu Bhaskar and Shri Kaushal Gautam)

**O R D E R (ORAL)****Mr. Justice L. Narasimha Reddy :**

This contempt case is filed alleging that the respondents did not comply with the Order dated 11.02.2021 passed by this Tribunal in OA No.571/2020 and batch. The direction issued in the OA was that the posting of the Nursing Officers shall be made without reference to the social status or the other factors of reservation.

2. The respondents filed a detailed counter affidavit. It is stated that in compliance with the Order passed in the OA, a statement of revised allocation was issued on 09.07.2021 and the posting of many Nursing Officers, was changed, was changed. Learned counsel for the applicants submits that the order stood complied with. We, therefore, close the contempt case.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**